

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP/44/KOB/2020
SECTION	241-242, 247(1) C/ACT
NAME OF PARTIES	SMITHA RAJESH & 2 OTHERS V/S MALABAR ENVIRO VISION PVT LTD & 5 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	REMA SMRITHI VK & SHANKAR V.
RESPONDENTS ADVOCATE/ PROFESSIONAL	DHIREN R DAVE, ROC, DEEPTI SUSAN GEORGE.

Office
Notes

Video Conference

2nd Dec 2022

O R D E R

CP/44/KOB/2020

Learned counsel Ms Rema Smrithi appears on behalf of the Applicants. R1 is represented by learned counsel Mr. Dhiren R. Dave. Observer appointed by this Tribunal Ms. Deepti Susan George is also present in person.

Learned Observer submits that she is not getting the desired co-operation from the erstwhile management. Also seeks permission to conduct AGM/EGM. Learned observer may file an application in this regard within one week time.

Learned counsel for the respondents submits that they have filed an appeal before the Hon'ble NCLAT against the dismissal of Review Application, which has not yet been numbered.

List the matter for further consideration on 09.12.2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**